

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

12.

IA 1266(MB)2024 IN
C.P. (IB)/860(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.07.2024**

NAME OF THE PARTIES:

Nimbus Packaging Llp

Vs

Supermax Personal Care Private Limited

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Kunal Kataria a/w Mr. Shreyas Shrivastava, Ld. Counsel for the Applicant present. Mr. Rohit Gupta Ld. Counsel for the Resolution Professional present.
2. **IA-1266(MB)2024:** Heard the Counsel and perused the material available on records. **Reserved for orders.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)